

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-35/1999/629/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Member, MACT,
Cachar, Silchar.

Dated Guwahati the th 20 January, 2023.

Sub: **Casual leave and Restricted holiday with station leave permission.**

Ref:- Letter No. SMACT/14/I/S/73 dtd. 18.01.2023

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 25.01.2023 and Restricted holiday on 27.01.2023, along with station leave permission, from the evening of 21.01.2023 till the morning of 30.01.2023**, has been granted. The District & Sessions Judge, Cachar, Silchar and in his absence the next senior most Judicial Officer shall remain in charge of your Court and office in your absence.

Yours faithfully,


sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-35/1999/630-630(A)/A, dated , 20-01-2023

Copy to:

1. The District & Sessions Judge, Cachar, Silchar.
2. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE) 